NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/207/CAA/2017

NAME OF THE TRANSFEROR 1

: I GEFI SOFTWARE INDIA PVT LTD

NAME OF THE TRANSFEROR 2

: FINANCIAL OBJECTS SOFTWARE (IND) P LTD

NAME OF THE TRANSFEREE

: TEMENOS INDIA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C.V. MOHAN KUMAR

Counsel for Applicant

ORDER

Counsel for the Applicant present and prayed for time to make amendment in the prayer clause of the Application. At request, time is enlarged. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk